

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 14.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	HEARING
1) O.S. 2129/2007	16) O.S.329/2016
2) O.S. 2187/2007	17) O.S. 1245/2016
3) O.S. 549/2008	18) O.S. 359/2017
4) O.S. 624/2008	19. O.S. 1045/2019
5) O.S. 625/2008	20) EX. 18/2020
6) O.S. 626/2008	21) MISC. 6/2021
7) O.S. 433/2009	CALL ON
8) O.S. 985/2010	22) O.S. 209/2012
9) O.S. 321/2011	23) O.S. 189/2008
10) O.S. 649/2012	24) O.S. 197/2008
11. O.S. 1077/2012	25) O.S. 815/2008
12) O.S. 1087/2012	26) O.S. 625/2018
13) O.S. 255/2014	27) O.S. 1241/2019
14) O.S. 1503/2015	28) O.S. 39/2020
15) O.S. 39/2016	29) O.S. 1107/2012
	30) O.S. 133/2018

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 14.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	HEARING
1. O.S. 758/2013	16. O.S. 1532/2019
2. EX. 35/2017	17. O.S. 222/2020
3. O.S. 234/2018	HEARING
4. MISC. 43/2018	18. O.S. 508/2018
5. O.S. 250/2019	19. O.S. 28/2021
6. O.S. 674/2019	ISSUES
7. O.S. 1620/2019	20. O.S. 838/2013
8. MISC. 7/2020	CALL ON
SUMMONS	21. O.S. 992/2005
9. O.S. 682/2014	22. O.S. 926/2008
10. O.S. 6926/2017	23. O.S. 530/2020
11. O.S. 1278/2018	24. O.S. 938/2015
12. O.S. 210/2019	25. EX. 1/2017
13. O.S. 884/2019	26. O.S. 240/2018
14. O.S. 886/2019	27. O.S. 574/2011
15. O.S. 1158/2019	28. O.S. 68/2018
	29. O.S. 1374/2019
	30. O.S. 1020/2020

Date: 11.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 14.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
STEPS	AWAIT SUMMON/NOTICE
1. O.S. 378/2004	16. O.S. 174/2017
2. O.S. 818/2018	17. O.S. 250/2017
3. O.S. 128/2021	18. O.S. 282/2021
SUMMONS	ORDERS
4. O.S. 1214/2019	19. O.S. 84/2013
NOTICE	20. Misc 56/2013
5. O.S. 70/2013	21. Misc 102/2013
HEARING	22. O.S. 462/2015
6. O.S.328/2016	23. O.S. 1262/2015
7. O.S. 362/2019	24. P and SC 2/2017
AWAIT SUMMON/NOTICE	25. O.S. 1042/2020
8. O.S. 296/2014	26. O.S.1050/2020
9. O.S. 1456/2014	27. O.S. 1168/2020
ARGUMENTS	OBJECTIONS
10. O.S. 272/2014	28. O.S. 1044/2016
11. O.S. 504/2016	29. O.S. 374/2020
12. O.S. 244/2017	30. O.S. 38/2021
13. O.S. 662/2017	
14. O.S. 38/2018	
15. O.S. 1116/2019	

Date: 11.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

10.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 14-06-2021**

Morning - Sessions

<u>HEARING</u>	
1	O.S. 427/2008
2	O.S. 505/2010
3	O.S. 1061/2011
4	O.S. 639/2012
5	O.S. 1185/2014
6	O.S. 285/2016
7	O.S. 767/2016
8	O.S. 1093/2017
9	O.S. 359/2019
10	O.S. 891/2019
11	O.S. 51/2020
<u>ISSUES</u>	
12	O.S. 251/2020

ARGUMENTS

13	O.S. 1433/2014
<u>ORDERS</u>	
14	O.S. 1503/2012
<u>CALL ON</u>	
15	O.S. 1457/2013

Afternoon - Sessions

<u>OBJECTIONS</u>	
1	O.S. 345/2016
2	O.S. 765/2016
3	O.S. 63/2018
4	FDP. 1/2018
5	Mis. 20/2018
6	O.S. 855/2018
7	O.S. 597/2019
8	O.S. 641/2019
9	O.S. 833/2019
10	O.S. 215/2020
11	O.S. 479/2020
<u>SUMMONS</u>	
12	O.S. 1285/2015
13	O.S. 57/2016
14	O.S. 619/2018
15	O.S. 757/2018

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru